

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1038**

TO BE ANSWERED ON THE 24th JULY, 2018/SHRAVANA 2, 1940 (SAKA)

TROLLING OF EXTERNAL AFFAIRS MINISTER

1038. SHRI PRASUN BANERJEE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has conducted any enquiry on trolling of External Affairs Minister recently;**
- (b) if so, the details thereof; and**
- (c) the details of standard protocol being followed in such cases?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c) On receipt of complaints from affected persons, law enforcement agencies require social media platforms to remove such content or block them from viewing, and take up investigation and other action as per law against the culprits.
